

(b) On completion of the projects presently under construction and accorded financial sanction, the installed nuclear power capacity is expected to reach 10080 MW by 2020 and over 20000 MW by 2031.

Improving connectivity in Manipur

2725. SHRI K. BHABANANDA SINGH: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether a working group on Improvement and Development of Transport Infrastructure in the North-East under the National Transport Development Policy Committee has submitted a report;

(b) if so, the details of recommendations for improving connectivity in the North-East with special focus on Manipur; and

(c) whether the Ministry has started/proposes to start any project for transport infrastructure in Manipur on line with those recommendations under NLCPR and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) Yes, Sir. The Working Group on Improvement and Development of Transport Infrastructure in the North East had submitted its report to National Transport Development Policy Committee (NTDPC) in June, 2012.

(b) The recommendations of the Committee *inter alia* include, intensifying transport linkage with Myanmar in particular; development of hubs and spoke model for improving air connectivity; development of skills for construction and maintenance; inclusion of provision for periodic maintenance in road contracts; optimal use of waterways and development of multi-model hubs.

(c) Under the scheme of Non-Lapsable Central Pool of Resources (NLCPR), projects are taken up on the basis of priority list submitted by State Government. In Manipur, under sector "Road and Bridges", 20 projects with approved cost of ₹ 92.37 crore have been completed and 06 projects with approved cost of ₹ 205.78 crore are in progress.

Protection of boundaries of Arunachal Pradesh

2726. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that China has been claiming Arunachal Pradesh as their territory and has renamed some of the places in that States, if so, the details thereof; and

(b) whether any dialogue has taken place between the two countries in this regard to protect the boundaries of that State and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) and (b) China disputes the international boundary between India and China. In the Eastern Sector, China claims approximately 90,000 square kilometers of Indian territory in the State of Arunachal Pradesh. The fact that Arunachal Pradesh is an integral and inalienable part of India has been clearly conveyed to the Chinese side on several occasions, including at the highest level.

Ministry of Civil Affairs of China had issued a so-called 'notification' on its website on 13 April 2017 assigning names to places in the state of Arunachal Pradesh. Government of India has rejected China's move and made it clear that assigning invented names to places in the state does not alter the fact that Arunachal Pradesh is an integral and inalienable part of India.

India-Japan nuclear agreement

2727. SHRI T. RATHINAVEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the landmark India-Japan civil nuclear agreement has come into force, if so, the details thereof; and

(b) whether it is also a fact that the agreement would provide an enhanced cooperation in energy security and clean energy and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) Yes. The Agreement between the Government of the Republic of India and the Government of Japan for Cooperation in the Peaceful Uses of Nuclear Energy has entered into force on 20 July 2017.

(b) The Agreement seeks to promote full cooperation between the two countries in the development and uses of nuclear energy for peaceful purposes on a stable, reliable and predictable basis and will pave the way for enhanced cooperation in energy security and clean energy.

Work on economic corridor

2728. SHRI RANJIB BISWAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has asked China to stop work on its 'economic corridor' passing through Pakistan Occupied Kashmir (PoK);